

**THE HIGH COURT OF KERALA**

D11-22358/2016

Kochi-682031  
Dated- 05/09/2016

**NOTIFICATION**

**Sub:-Subordinate Civil Courts-Onam Holidays-2016-  
Nomination of Vacation Judges-Notification-Regarding:-**

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Onam Holidays from Monday, the 12 th September 2016 to Sunday, the 18 th September 2016 (both days inclusive).

**SUBORDINATE CIVIL COURTS-ONAM HOLIDAYS 2016-  
12-09-2016 To 18-09-2016-VACATION JUDGES-  
NOMINATIONS**

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri. J. Nazar, Additional District & Sessions Judge-IV, Thiruvananthapuram.	12/09/2016 to 18/09/2016
2	Kollam	Sri. E.M.Muhammed Ibrahim, I Additional District Judge, Kollam.	12/09/2016 to 18/09/2016
3	Pathanamthitta	Sri. M. Manoj, Additional District & Sessions Judge-IV, Pathanamthitta.	12/09/2016 to 18/09/2016

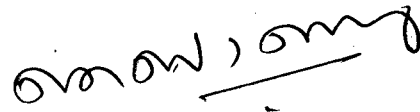
(P.E.O)

<b>Sl.no</b>	<b>District</b>	<b>Name of Judge</b>	<b>Period of Nomination</b>
4	Thodupuzha	Sri.S.Shajahan, II Additional District Judge/Special Judge Special Court for NDPS Act Cases, Thodupuzha.	12/09/2016 to 18/09/2016
5	Kottayam	Sri. S. Sureshkumar, IV Additional District Judge, Kottayam.	12/09/2016 to 18/09/2016
6	Alappuzha	Sri. K. Anilkumar, Additional District & Sessions Judge-III, Alappuzha.	12/09/2016 to 18/09/2016
7	Ernakulam	K. Kamanees, II Additional District & Sessions Judge, Ernakulam.	12/09/2016 & 13/09/2016
		S. Santhoshkumar, Special Judge (SPE/CBI)-I, Ernakulam.	14/09/2016
		Dr. Kalam Pasha, Special Judge (SPE/CBI)-III, Ernakulam.	15/09/2016
		Ambika K.S., Additional District & Sessions Judge-VII, Ernakulam.	16/09/2016
		Dr. Kauser Edappagath, I Additional District & Sessions Judge, Ernakulam.	17/09/2016 to 18/09/2016
8	Thrissur	Sri. Nixon M. Joseph, Additional District Judge-III, Thrissur.	12/09/2016 to 18/09/2016
9	Palakkad	Smt. M.B.Snehalatha, Additional District Judge-III, Palakkad.	12/09/2016 to 18/09/2016
10	Manjeri	Sri. Sasikumar P.S. Additional District & Sessions Judge-II, Manjeri.	12/09/2016 to 18/09/2016

(p.t.o)

Sl.no	District	Name of Judge	Period of Nomination
11	Kozhikode	Sri.P.P.Saidalavi II Additional District & Sessions Judge/Forest Tribunal, Kozhikode.	12/09/2016 to 18/09/2016
12	Kalpetta	Sri. S.H.Panchapakesan, Additional District & Sessions Judge-I, Kalpetta.	12/09/2016 to 18/09/2016
13	Thalassery	Sri.M.V.Rajakumara, Additional District Judge-III, Thalassery.	12/09/2016 to 16/09/2016
		Smt. Sreekala Suresh, Additional District Judge-I, Thalassery.	17/09/2016
14	Kasaragod	Sri.S.Manohar Kini, District Judge, Kasaragod.	12/09/2016 to 18/09/2016

(By Order)



**K. BABU**

**Registrar (Subordinate Judiciary)**

To

- The Chief Secretary to Government, Government Secretariat,  
Thiruvananthapuram (with C/L) .
- The Addl. Chief Secretary to Government, Home(C) Department,  
Thiruvananthapuram (with C/L).
- The Law Secretary, Law Department, Government Secretariat,  
Thiruvananthapuram (with C/L).
- The Accountant General (Kerala), Thiruvananthapuram (with C/L).
- The Office of Accountant General (Kerala) at Ernakulam, Thrissur,  
Kottayam & Kozhikode.
- The Advocate General, Kerala Ernakulam.
- The Director General of Prosecutions, Ernakulam.
- The Director of Public Relations, Thiruvananthapuram.
- The Superintendent of Government Presses, Thiruvananthapuram (for  
publication in the next issue of Kerala Gazette).
- The Administrator, Union Territory of Lakshadweep, Kavaratti.

(p.t.o)

All District Judges and Motor Accidents Claims Tribunals and Additional Motor Accidents Claims Tribunals.  
The District Judge, Kavaratti.  
All Family Courts.  
The State Transport Appellate Tribunal, Ernakulam.  
The Special Judge (SPE/CBI) I, II & III Ernakulam.  
The Special Judge (SPE/CBI), Thiruvananthapuram.  
The Special Judge for Idamalayar Investigations, Ernakulam.  
The Special Judge (NDPS Cases), Thodupuzha and Vadakara.  
The Special Additional Sessions Court (Abkari Cases), Kottarakkara & Neyyattinkara.  
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.  
The Forest Tribunal, Kozhikode.  
The Special Additional Sessions Judge (Marad Cases), Kozhikode.  
The Additional District and Sessions Court for the trial of cases relating to Atrocities and Sexual violence against women and children, Ernakulam and Thiruvananthapuram.  
The Special Court for trial of offences under SC/ST (POA) Act cases, Kottarakkara, Manjeri, Mananthavadi and Mannarkad.  
All Chief Judicial Magistrates.  
The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.  
The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.  
The Director of the Kerala Judicial Academy, High Court.  
The Additional Director of the Kerala Judicial Academy, High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Director, Kerala Judicial Academy, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Wing, High Court.  
The P.S. to Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court.  
The P.A. To Chief Justice, High Court.  
The Private Secretaries to the Judges, High Court.  
The Confidential Assistants to the Registrars, High Court.  
B,C,E & I Sections, High Court.  
The Notice Board, High Court (3 copies)  
The Administrative Records Section, High Court (2 copies).  
The D3 Seat, High Court.  
The F5 Seat, High Court.  
The file/Stock file.  
Copy submitted to:  
The Honourable Judges.

16  
5/9/16